S. No. 2
Supplementary List
Video conference

IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

EMG-BA no. 04-A/2020

Bilal Ahmad Dar

.... Petitioner(s)

Through:- Mr Altaf Khan, Advocate v/s

Union Territory of JK and others

.... Respondent(s)

Through:- Mr B. A. Dar, Sr. AAG

CORAM:

HON'BLE MR JUSTICE ALI MOHAMMAD MAGREY, JUDGE

ORDER

This petition has been listed today on the urgency expressed by the learned counsel for the petitioner to be heard in virtual mode through Video Conferencing. The counsel for the parties appeared and made submissions through video conferencing.

Objections have not been filed. Let the objections be filed by or before the next date. In the meanwhile, the order dated 30.04.2020 shall continue.

List on 15th July, 2020.

Copy of the order be sent to Mr B. A. Dar, learned Sr. AAG, through email.

(ALI MOHAMMAD MAGREY)
JUDGE

Srinagar 11.05.2020 Amjad Lone PS